

BENCH-I

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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.218/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Arun Kumar Agarwal, -Versus-Euro Strips Pvt.Ltd. & Ors.		
Under Section	241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, FCS RESPONDENTS NO. 1, 3, 4 and 6 *Agarwal*  
04/01/2018

02 Rupak Ghosh, Advocate  
03 Ayan Dutt, Advocate } For the Petitioners *Dutt*  
04/01/2018

Arif Banerjee, Adv  
Rajib Mullick, Adv  
Rakesh Sankar, Adv } Respondent No.7  
Rakesh Sankar, Adv

*Rakesh Sankar, Advocate*  
4/01/2018

AKHILESH KR SHRIVASTAVA, ADV  
KANISHK KHETAN, ADV } 25

*Kanishk Khetan*  
4/1/18

P.T.O.

JAPUISIT WAIYAWAROS JANGITAM  
HOMER ATADUR  
ATANJON K ORDER

Ld. Counsel for the petitioner and the respondent nos. 1  
to 7 is present.

List it on 19/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)